IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAIBENCH

(1) C.P.(IB)-3928(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: Surya Inns Ltd
V/s
Sahara Hospitality Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. Notice has been served. Counsel for the Petitioner is directed to inform the next date of hearing to the Respondent.
3. The matter is adjourned to **30.03.2020.**

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

30.01.2020
Jd